

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE

PUBLIC NOTICE NO.48 /RE-98/1997-2002

NEW DELHI DATED THE 13th October,1998

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S.O.(E) Attention is invited to Schedule 2 App. 1 of the book Titled "TTC(HS) Classifications of Export and Import items 1997-2002 " specifying the terms and conditions for export of items indicated therein.

2. In exercise of the powers conferred under Section 5 of the Foreign Trade Development and Regulation Act, 1992, (No. 22 of 1992) read with Paragraph 4.11 of the Export and Import Policy, 1997-2002, the Central Govt. hereby makes the following amendments in Schedule 2 Appen. 1 of the book titled "TTC(HS) classifications of Export and Import items 1997-2002" :-

3. The words " Powder milk " and " ghee and " appearing under Col. 2 of Sl. No. 29 shall be deleted .

4. This issues in the Public interest.

(N. L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

Copy to all concerned

by order etc.

(S. K. SAMAL)

**DY.DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE**

(Issued from file No. 01/91/162/279/AM99)

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